

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**CP(CAA)65/ND/2023**

**IN THE MATTER OF:**

Middle Path Trading Private Limited And ... Applicant  
Shiraj Marketing Private Limited And  
Purshottam Investofin Limited

**Under Section 230-232.**

**Order delivered on 07.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON’BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON’BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. S. Shiva, Adv. Suman Kumar Jha, Adv.  
Rishabh Singh  
For the Respondent/  
IT Department : Ms. Simran Jha, Adv on behalf of Mr. Aseem Chawla,  
Sr. Standing Counsel  
For the RD : Adv. Jyoti Khurana

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**